

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Seventh Lok Sabha

Sixteenth Report



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

1981

Presented on 3-3-1981

Adopted on 6-3-1981

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

(Seventh Lok Sabha)

SIXTEENTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixteenth Report.

2. The Committee met on 2 March 1981 for classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to Bills specified in *Appendix*.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

1. The Disabled Persons Welfare Bill, 1981 by Prof. N. G. Ranga.
2. The Constitution (Amendment) Bill, 1980 (*Amendment of article 19*) by Shri Bhogendra Jha.
3. The High Court at Allahabad (Establishment of a Permanent Bench at Bareilly) Bill, 1981 by Shri Harish Chandra Singh Rawat.
4. The Aligarh Muslim University (Amendment) Bill, 1981 (*Amendment of Statutes*) by Shri Rashid Masood.
5. The Constitution (Amendment) Bill, 1981 (*Amendment of article 31B*) by Shri Balasaheb Vikhe Patil.
6. The Providing of Employment, Payment of Unemployment Allowance and Unemployment Insurance Scheme Bill, 1981 by Shri B. V. Desai.

The Committee further recommend that all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the *Appendix*.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the *Appendix*, be agreed to by the House.

NEW DELHI;

2 March, 1981.

11 Phalguna 1902 (Saka).

G. LAKSHMANAN,

Chairman,

*Committee on Private Members'
Bills and Resolutions.*

APPENDIX

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1.	The Utilization of Marginal Forest Land for Social Security Bill, 1980 by Shri P. Rajagopal Naidu.	174 of 1980	B	2 hours
2.	The University Grants Commission (Amendment) Bill, 1980 (<i>Amendment of sections 5, 12, etc.</i>) by Shri George Fernandes.	178 of 1980	B	2 hours
3.	The Disabled Persons Welfare Bill, 1981 by Prof. N. G. Ranga.	1 of 1981	A	2 hours
4.	The Constitution (Amendment) Bill, 1980 (<i>Amendment of article 19</i>) by Shri Bhogendra Jha.	169 of 1980	A	2 hours
5.	The High Court at Allahabad (Establishment of a Permanent Bench at Bareilly) Bill, 1981 by Shri Harish Chandra Singh Rawat.	2 of 1981	A	2 hours
6.	The Land Acquisition (Amendment) Bill, 1981 (<i>Insertion of new section 17A</i>) by Shri A. T. Patil.	5 of 1981	B	2 hours
7.	The Constitution (Amendment) Bill, 1981 (<i>Amendment of article 368</i>) by Shri Bapusaheb Parulekar.	9 of 1981	B	2 hours
8.	The General Clauses (Amendment) Bill, 1981 (<i>Substitution of section 23</i>) by Shri A. T. Patil.	11 of 1981	B	2 hours
9.	The Land Acquisition (Amendment) Bill, 1981 (<i>Amendment of sections 17 and 23</i>) by Shri Digambar Singh.	19 of 1981	B	2 hours
10.	The Aligarh Muslim University (Amendment) Bill, 1981 (<i>Amendment of Statutes</i>) by Shri Rashid Masood.	17 of 1981	A	2 hours
11.	The Constitution (Amendment) Bill, 1981 (<i>Amendment of article 31B</i>) by Shri Balasaheb Vikhe Patil.	15 of 1981	A	2 hours
12.	The Constitution (Amendment) Bill, 1981 (<i>Amendment of article 51</i>) by Shri Eduardo Falcão.	6 of 1981	B	2 hours
13.	The Providing of Employment, Payment of Unemployment Allowance and Unemployment Insurance Scheme Bill, 1981 by Shri B. V. Desai.	13 of 1981	A	2 hours